

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2797
(To be answered on the 4th January 2018)**

**REDUCTION IN USER FEE AND LANDING/PARKING CHARGES AT
DELHI AIRPORT**

2797. SHRI RAJAN VICHARE

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether flying in and out of Delhi is going to cost less by slashing user fee and landing/parking charges made cheaper, if so, the details thereof;**
- (b) the time by which this is going to be implemented;**
- (c) whether this would lead to lower cost for carriers; and**
- (d) if so, the details thereof?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

(a) to (d) Tariff determination for IGI Airport is done by independent regulatory body i.e. Airports Economic Regulatory Authority (AERA). The AERA order no. 40/2015-16 had been implemented on 7th July, 2017 which led to a reduction in aeronautical charges by around 89.4%. The charges collected from the passengers for flying are prerogative of the airlines. Air fares are, established by the airlines under the provision of Sub Rule (1) of Rule 135 of Aircraft Rules 1937, considering all relevant factors, including the cost of operation, characteristics of service, reasonable profit and the generally prevailing tariff.
